

**Central Administrative Tribunal
Principal Bench**

**CP No.275/2015
in
OA No.3324/2013**

New Delhi, this the 23rd day of December, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

1. Shri Debasish Das, S/o Shri J.C. Das,
Aged about 44 years,
R/o 254, Sector 3,
Pocket No.16,
Dwarka,
New Delhi.
2. Shri Sanjeev Kumar Verma,
S/o Shri M.K. Verma,
Aged about 41 years,
R/o Flat No.830,
Block D, Pocket 3, DDA Flats,
Bindapur,
Uttam Nagar,
New Delhi.
3. Shri Dhiraj Singh, S/o Shri Dhan Singh,
Aged about 43 years, R/o 4, Civil Lines,
Palwal, Faridabad.
4. Shri Nirmal Kumar, S/o Shri Ram Krishan,
Aged about 46 years, R/o Village Bhojpur,
Tehsil Jagadhari, Yamunanagar,
Haryana.

...applicants

(By Advocate : Shri V.S.R. Krishna)

Versus

1. Shri R.P. Singh, Chairman,
National Highways Authority of India (NHAI),
G-5&6, Sector-10, Dwarka,
New Delhi-110075.

...respondents

(By Advocate : Shri Sidharth Aggarwal)

ORDER (ORAL)**Mr. A.K. Bhardwaj, Member (J) :-**

As prayed by Shri V.S.R. Krishna, learned counsel for applicant, the CP is dismissed as withdrawn with liberty to file fresh contempt proceedings regarding disobedience of the final order passed in OA No.3324/2013, if so advised. Notice issued to the respondent stands discharged. No costs.

(V.N. Gaur)
Member (A)

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(A.K. Bhardwaj)
Member (J)